

during 1995 would depend upon the production prospects etc. during 1994-95 season.

(f) and (g) A Statement I showing the range of retail price of S-30 grade of sugar in the four principal markets of the country from February to November (10 months) during the years 1993 and 1994 is attached.

(h) The steps taken by the Government to keep the price of sugar in the Open Market under control and to maintain them at reasonable levels are given in the attached Statement-II

#### STATEMENT-I

Statement Showing the range of retail Prices of S-30 Grade of sugar in the Four Principal Markets of the country from February to November during the years 1993 and 1994

MONTH	(Rs./Kg.)			
	DELHI	BOMBAY	CALCUTTA	MADRAS
<b>1993</b>				
February	9.80-10.75	10.00-11.25	N.A.	9.35-10.20
March	9.50-10.50	10.75-11.50	10.50-10.80	10.20-10.50
April	10.00-10.75	11.00-12.00	10.80-11.00	10.50-11.30
May	11.00-12.00	12.00-12.75	11.50-12.00	11.30-12.00
June	10.50-11.50	11.00-11.80	11.80-12.00	10.20-11.60
July	10.00-11.00	11.00-12.00	11.70-12.00	10.20-10.70
August	11.25-11.50	11.50-12.25	12.00-12.50	10.70-10.90
September	11.25-12.00	11.50-12.00	12.00-12.50	10.35-10.70
October	11.75-12.00	11.25-12.25	12.50	10.70-11.80
November	12.00	12.00-12.50	12.20-12.80	11.30-11.80
<b>1994</b>				
February	12.75-13.00	13.75	13.40-13.60	13.00-13.60
March	12.75-13.50	13.75	13.60-14.00	13.25-13.50
April	13.00-14.00	14.00	13.80-15.00	13.50-15.00
May	14.00-16.50	14.00-15.30	15.00-17.30	15.00-15.40
June	15.75-16.00	15.00	16.00-17.00	14.00-15.00
July	13.50-15.75	14.00-15.00	14.50-16.40	12.80-14.00
August	13.50-14.50	14.00	14.00-14.50	12.50-13.25
September	14.25-15.00	14.00-14.50	14.30-14.50	12.20-13.20
October	14.25-15.00	14.00	13.80-14.50	11.50-12.00
November	12.75-14.25	13.00-14.00	13.50	10.70-11.50

#### STATEMENT-II

Steps taken by the Government to keep the price of Sugar in the Open Market Under Control.

1. Releases of adequate freesale quota are made in a judicious manner in order to maintain sugar prices in the open market at a reasonable level to the consumer as also to enable the producer to pay remunerative cane price to the growers.

2. Import of sugar has been allowed under Open General Licence (OGL). No duty of customs and no additional duty of customs is levied on this import.

3. In order to augment the supply for the Public Distribution System, Government decided that Public Sector Undertakings i.e. State Trading Corporation of India Limited (STC) and Minerals & Metals Trading Corporation Limited (MMTC) should also undertake import of sugar. Of the contracts made by STC & MMTC, a quantity of about 9.77 lakh tonnes has already arrived at various ports upto 15.12.1994.

4. Import of raw sugar has been placed under O.G.L.

5. With a view to ensure that indigenous sugar is not held back by the mills, restrictions on sale and despatch of freesale sugar have been stipulated on a weekly basis, instead of fortnightly basis which existed earlier.

6. Gur (Control) Order, 1994 has been issued, imposing stock-holding limits on stocks held by Gur dealers. This has been done with a view to discourage speculative hoarding of Gur. It is expected to have a sympathetic sobering effect on sugar prices.

#### Production of sugar

2126. SHRI BRIJBHUSHAN SHARAN SINGH:  
SHRI SATYA DEO SINGH:  
SHRI PANKAJ CHOUDHARY:  
DR. KRUPASINDHU BHOI:  
SHRI JAGMEET SINGH BRAR:  
SHRI SHYAM BIHARI MISRA:  
SHRI HARIN PATHAK:  
SHRI HARISINH CHAVDA:

Will the Minister of FOOD be pleased to state:

(a) whether sugar production has fallen during 1993-94 in comparison to 1992-93;

(b) if so, how much and the reasons therefor;

(c) whether the Government has chalked out any plan to increase the production of sugar in the country; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) Sugar production during 1993-94 sugar season (October-September) was about 98.12 lakh tonnes (provisional) as against 106.09 lakh tonnes during 1992-93 season. The decline in sugar production during 1993-94 sugar season could be attributed to the higher diversion of sugarcane to Gur and Khandsari sectors and fall in the sugarcane/sugar production in the major sugar producing State of Maharashtra.

(c) and (d). The Government have taken/initiated the following measures in order to give a boost to the sugar production during 1994-95 sugar season:—

(i) Early-crushing incentives have been announced in the form of higher free sale quota at 72% as against the normal entitlement of 60% to sugar mills for the production achieved during the period 1.10.1994 to 15.11.1994.

(ii) The Statutory Minimum Price (SMP) of sugarcane for 1994-95 season has been raised to Rs. 39.10 per quintal linked to the basic recovery of 8.5% subject to a premium of Rs. 0.46 for every 0.1% point increase in the recovery above that level upto 10% and Rs. 0.60 for every 0.1% point increase in the recovery about 10%.

(iii) An advance announcement of SMP for 1995-96 season has also been made at Rs. 42.50 per quintal linked to a basic recovery of 8.5%, subject to premium for higher recoveries.